



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
19	WA/173/2021 FIXED	PRABHAKAR DAS AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I.
20	WA/190/2021 FIXED	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	

LEAVE NOTE OF ADVOCATES FOR 17/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
8)	MR N DUTTA	16-09-2021	To	22-09-2021
9)	MR. M SARANIA	17-09-2021	To	17-09-2021
10)	MR. R P SINGH	15-09-2021	To	17-09-2021
11)	MS. S G BARUAH	16-09-2021	To	20-09-2021



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**[ For Friday,17th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
36	WP(C)/4464/2021 FIXED	MARASIYA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R BORA	GA, ASSAM SC, HILL AREAS DEPARTMENT SC, REVENUE MR. R BARPUJARI SC, FINANCE
37	WP(C)/4512/2021 FIXED	HAZROT ALI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM MR. M NATH (SC, P&RD)
38	WP(C)/4561/2021 FIXED	MUKUNDA DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
39	WP(C)/4567/2021 FIXED	NILUTPAL BARTHAKUR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M R SODIAL MR S AHMED MS S Z HAYAT	MR C BARUAH (R 9) GA, ASSAM SC, NHAI ASSTT.S.G.I.
40	WP(C)/4568/2021 FIXED	SANJAY DEY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
41	WP(C)/4605/2021 FIXED	ANJAN KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M J GOGOI	GA, ASSAM SC, REVENUE
42	WP(C)/4608/2021 FIXED	JITU MONI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, REVENUE
43	WP(C)/4612/2021 FIXED	FAIZUL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA L SANGTAM MR H KALITA	SC, PNRD
44	WP(C)/4618/2021 FIXED	NAYAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, PNRD

45	WP(C)/4619/2021 FIXED	CHAPAI SAMABAYA SAMITEE LTD. AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR H KALITA	GA, ASSAM
	<b>WITH</b>			
46	WP(C)/4475/2021	BARAPUJIA SAMABAI SAMITY LTD AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR B KAUSHIK MR. K KALITA MR H KALITA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1446/2021 <b>in</b> WP(C)/4475/2021	BARAPUJIA SAMABAI SAMITY LTD AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR. K KALITA MR H KALITA	GA, ASSAM
47	WP(C)/4631/2021 FIXED	NISHU DEB <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
48	WP(C)/4644/2021 FIXED	BISWAJIT GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	GA, ASSAM
49	WP(C)/4661/2021 FIXED	RAMEN DEKA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	SC, PNRD GA, ASSAM
50	WP(C)/4708/2021 B/O	PRASENJIT KAKATI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APDCL
51	WP(C)/4710/2021 B/O	KONPONA HAZARIKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, REVENUE
52	WP(C)/4717/2021 B/O	BOARD OF DIRECTORS OF AGOMANI S.S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
53	WP(C)/4719/2021 B/O	MAZIBUR RAHMAN CHOUDHURY AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, REVENUE
54	WP(C)/4722/2021 B/O	SAMARUZ ZAMAN MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M HUSSAIN MR A K DAS	SC, PNRD GA, ASSAM
55	WP(C)/4731/2021 B/O	BOARD OF DIRECTORS OF PATAMARI S.S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
56	WP(C)/4732/2021 B/O	BOARD OF DIRECTORS OF BIDYAPARA S.S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
57	WP(C)/4737/2021 B/O	NITYA NANDA NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA	GA, ASSAM MR. A BORO
58	WP(C)/4765/2021 B/O	NAZIR HUSSAIN LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, WATER RESOURCE
		<b>ADMISSION</b>		
59	WP(C)/1191/2021 WITH WP(C) 4899/2019 (D/O) FIXED	M/S MAA MANASHA PRINTERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A CHALIHA MR B GOGOI MS RUKMINI BARUA MS PADMINI BARUA MR. D S DEKA	MR. D DAS SR. ADV (R-7) GA, ASSAM MR. S KATAKI (R-5) MR A KALITA (R-7) MR. P K BORAH (R-6,7) MRS. R S DEURI (R-6,7) MS. R DUTTA (R-5) MS T PARASHAR (R-7)

**WITH**  
I.A.(Civil)/612/2021  
**in** WP(C)/1191/2021

D.P. PRINTING UDYOG PVT. CO. LTD.  
**Versus**  
M/S MAA MANASHA PRINTERS AND 6  
ORS.

MR. S KATAKI  
MS. R DUTTA

GA, ASSAM  
MR. B GOGOI

60 **WITH**  
WP(C)/3545/2021

M/S MAA MANASHA PRINTERS  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MR. B GOGOI  
MR P NAYAK  
MR A CHALIHA  
MS RUKMINI BARUA  
MS PADMINI BARUA  
MRS. D S DEKA

GA, ASSAM

61 **WITH**  
WP(C)/3843/2021

HINDUSTAN OFFSET PVT. LTD.  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. D DAS SR. ADV  
R SARMAH  
MR. K MOHAMMED

GA, ASSAM  
MR. K K DUTTA (r-4)  
MR. B GOGOI (r-4)  
MR P NAYAK (r-4)  
MR A CHALIHA (r-4)  
MS RUKMINI BARUA (r-4)  
MS PADMINI BARUA (r-4)

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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9)	MR. M SARANIA	17-09-2021	To	17-09-2021
10)	MR. R P SINGH	15-09-2021	To	17-09-2021
11)	MS. S G BARUAH	16-09-2021	To	20-09-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

17	I.A.(CrI.)/887/2019 WITH LCR 5 FILES P.B 2 NOS TRANSLATED COPIES FIXED in CrI.A./402/2019  <b>WITH</b> CrI.A./402/2019	MUSSADOR ALI @ MOSON MIYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM
		MUSSADOR ALI @ MOSON MIYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[THIS BENCH WILL SIT AFTER RISING  
FROM SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1	AB/2274/2021	ARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ORDERS</b>				
2	Review.Pet./30/2021 WP(C)/831/2021 (D/O)	TAJ UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MS. M D BORAH SC, IWT SC, TRANSPORT

LEAVE NOTE OF ADVOCATES FOR 17/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
54	Crl.Pet./121/2021 FIXED	MD. SIMRAN SULTAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	Mr BK Mahajan,Special P.P. PP, ASSAM SC, FOREST
<b>ADMISSION</b>				
55	Crl.Pet./326/2021 WITH LCR 2 FILES, B/O	RAJIB GHOSH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR B K MISHRA MR. S ISLAM MR A HAWARI	MR. A K GUPTA MR. R S MISHRA PP, ASSAM
56	Crl.Pet./380/2021 FIXED	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MR A S SK	MR K K GOSWAMI (r-2) MR. P MAJUMDAR (r-2) PP, ASSAM
<b>WITH</b>				
57	Crl.Pet./118/2021	SAROJ SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
58	Crl.Pet./459/2021 FIXED	ABUL MAZAM (SUNU) AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR. H A AHMED MR A S SK	MR M Z SHAH (r-2) PP, ASSAM
<b>HEARING</b>				
59	Crl.Rev.P./309/2016 WITH LCR 3 FILES, B/O	EBAROT ALI SHEIKH <b>Versus</b> MRS AZIDA BEGUM and ANR.	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	MR A ISLAM (R-1) MR.N UDDINR-1 PP, ASSAM MR.M A MONDAL(R-1)

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
37	WP(C)/4598/2021 B/O	JUTIKA SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. M SARMAH MS D BORGHAIN	SC, ELEM. EDU GA, ASSAM
38	WP(C)/4728/2021 B/O	RITA DAS AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, SSA
39	WP(C)/4729/2021 B/O	BIJOY SHANKAR THAKUR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC. EDU.

LEAVE NOTE OF ADVOCATES FOR 17/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
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9)	MR. M SARANIA	17-09-2021	To	17-09-2021
10)	MR. R P SINGH	15-09-2021	To	17-09-2021
11)	MS. S G BARUAH	16-09-2021	To	20-09-2021



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**[ For Friday,17th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021  
TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
42	WP(C)/4714/2021 B/O	HASANUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	GA, ASSAM SC, FINANCE
43	WP(C)/4716/2021 B/O	BIJOY KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, NF RLY
44	WP(C)/4726/2021 B/O	TAIMUN NESSA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM SC, AG SC, WATER RESOURCE
45	WP(C)/4743/2021 B/O	SONA RAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, APDCL
46	WP(C)/4753/2021 B/O	JOSIMUDDIN AHMED @ JOSIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	GA, ASSAM SC, FOREST
<b><u>ADMISSION</u></b>				
47	WP(C)/6258/2019 FIXED	LONI BHAGAWATI <b>Versus</b> THE ASSAM GOVT. MARKETING CORPORATION LTD. AND ANR.	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA	MR. P MAZUMDER MR. P MAJUMDAR MR.C.BURAGOHAIN
<b><u>ORDERS</u></b>				
48	I.A.(Civil)/1468/2021 CONNECTED WITH ITEM NO 26 IN THE DAILY CAUSELIST in El.Pet./4/2021	M J QUADIR <b>Versus</b> MOON SWARNAKAR	MR M J QUADIR	MR P NAYAK

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
8)	MR N DUTTA	16-09-2021	To	22-09-2021
9)	MR. M SARANIA	17-09-2021	To	17-09-2021
10)	MR. R P SINGH	15-09-2021	To	17-09-2021
11)	MS. S G BARUAH	16-09-2021	To	20-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
43	RSA/20/2017 B/O	SHRI RANJIT KR DEY and 4 ORS <b>Versus</b> SRI BISWANATH MANDAL and ANR	MR.A SATTAR MR.H K BARUAH	MR.A K PURKAYASTHA(R-1) MR.S SHARMA(R-1) MS.M BHUYAN R-1 MR.M C SARKAR(R-1)
	<b>WITH</b> I.A.(Civil)/1161/2021 <b>in</b> RSA/20/2017	RANJIT KR DEY AND 4 ORS. <b>Versus</b> BISWANATH MANDAL AND ANR.		MR. A K PURKAYASTHA
44	RSA/217/2017	SHRI RANJIT KR DEY and 4 ORS <b>Versus</b> SRI BISWANATH MANDAL and ANR	MR.A SATTAR MR.H K BARUAH	MR.A K PURKAYASTHA(R-1) MR.S SHARMAR-1 MR.Y KARDONG(R-1)
45	I.A.(Civil)/1425/2021 FIXED <b>in</b> WP(C)/3041/2021	DAKSHINA RANJAN CHANDA <b>Versus</b> RAHIM UDDIN BARBHUIYA AND 5 ORS.	MS. S T BOKTH	SC, CO OP MR. P K DEKA
	<b>WITH</b> WP(C)/3041/2021 CAVT. NO. 03242/021,	RAHIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, CO OP MR. N HAQUE MR. S BANIK (r-5) MR. S BANIK (r-5) MS H AHMED (r-5) MS H AHMED (r-5) A N HUSSAIN A N HUSSAIN FOR CAVEATOR
46	WP(C)/4526/2021 CONNECTED WITH ITEM NO 22 IN THE DAILY CAUSE LIST FIXED	M/S NORTH EAST ORGANISED FLORITECH PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A LAL MR A BRAHMA	SC, FOREST

47 WP(C)/4527/2021  
CONNECTED WITH ITEM NO 22 IN  
THE DAILY CAUSE LIST FIXED

M/S NORTH EAST ORGANISED  
FLORITECH PRIVATE LIMITED AND ANR  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR A BRAHMA  
MR. A LAL  
MR. M PANDIT

SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
8)	MR N DUTTA	16-09-2021	To	22-09-2021
9)	MR. M SARANIA	17-09-2021	To	17-09-2021
10)	MR. R P SINGH	15-09-2021	To	17-09-2021
11)	MS. S G BARUAH	16-09-2021	To	20-09-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Friday,17th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
36	AB/2821/2021 B/O	PRADIP BORAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
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9)	MR. M SARANIA	17-09-2021	To	17-09-2021
10)	MR. R P SINGH	15-09-2021	To	17-09-2021
11)	MS. S G BARUAH	16-09-2021	To	20-09-2021



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**[ For Friday,17th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
65	Bail Appln./2285/2021 FIXED	ROBIN GOGOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A BORUA MR T GOGOI	PP, ASSAM
66	Bail Appln./2358/2021 B/O	NADIM AKTAR LASKAR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MR. S ROY MR. M H LASKAR	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
67	Bail Appln./2059/2021 FIXED	NONG NGUPOK <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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9)	MR. M SARANIA	17-09-2021	To	17-09-2021
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**[ For Friday,17th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH-III AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED  
13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<b>MOTION</b>		
62	WP(C)/4764/2021 B/O	KHAGEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A ROSHID	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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10)	MR. R P SINGH	15-09-2021	To	17-09-2021
11)	MS. S G BARUAH	16-09-2021	To	20-09-2021





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST (I)**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION (BA)</b>				
68	Bail Appln./2353/2021 B/O	CHANDRA HANDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR. B BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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10)	MR. R P SINGH	15-09-2021	To	17-09-2021
11)	MS. S G BARUAH	16-09-2021	To	20-09-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST (I)**

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**[ For Friday,17th September 2021]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH-III AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
63	CRP(I/O)/41/2021 B/O	M/S BOGIDHOLA TEA AND TRADING COMPANY PRIVATE LIMITED AND 2 ORS <b>Versus</b> SAJAY KUMAR SINGH AND ANR	MR. D SAIKIA MR B KAUSHIK MR. S HAZARIKA	MR. B D DEKA MR. N J GOGOI (R-2) MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA

LEAVE NOTE OF ADVOCATES FOR 17/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
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7)	MR. N SHARMA	14-09-2021	To	17-09-2021
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